

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/54/2016  
NAME OF THE PETITIONER(S) : M. Othiswami & Another  
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	A.G. Sathyanarayana A/c Mysore	for P, A3	A. Sathyanarayana
----	-----------------------------------	-----------	-------------------

**ORDER**

Counsel for petitioner called absent. Counsel for respondent present and stated that he received information from the counsel for petitioner that he is unable to attend before the Tribunal due to personal inconvenience. Time extended at request for making submissions by both the sides. Counsel for respondent is directed to inform the counsel for petitioner regarding the next date of hearing. Put up on 12.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc